

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO.: 1

26.03.2021

C.P.C/350/104/2020

O.A./350/680/2020

ITEM NO:32

FOR APPLICANTS(S) Adv. :

SUDAMA MANDAL & ANOTHER  
-V/S-  
MR SUNEET SHARMA & ORS

FOR RESPONDENTS(S) Adv.:

Mr. B. Bhushan



Mr. N. D. Bandyopadhyay

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Ld. counsel for the alleged contemnors submits that the orders of the Tribunal has been complied with and produced a compliance report to that effect.</p> <p>Accordingly, contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <p>It goes without saying that the applicant/petitioner is at liberty to agitate afresh, if further aggrieved.</p> <p>Compliance report is taken on record.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: center;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>